

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1405
ANSWERED ON:05.03.2010
ENERGY CONSERVATION BUILDING CODE
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Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to bring all public buildings under the Energy Conservation Building code by 2012;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government for implementation of this code in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b): It has been decided in the meeting of the Committee of Secretaries held on 28-07-2009 that all new buildings to be constructed by the Government for their Ministries/Departments and for Public Sector Undertakings/Cooperatives or such other agencies under their control, after 01-07-2009 should be made ECBC complaint.

(c): A scheme for promoting Energy Conservation Building Codes (ECBC) and implementing energy efficiency in existing buildings with a cost of Rs.13.99 crores for the Eleventh Plan period has been approved in November, 2007. Under the scheme a panel of 44 ECBC expert architects/consultants have been empanelled by the Bureau of Energy Efficiency who provide counseling for the Government agencies/developers for construction of code complaint buildings. Tip sheets on the Building Envelope, HVAC, Lighting, and Building Simulations have been developed and put in the public domain for ease of understanding of the ECBC. ECBC users guide has been prepared that aims to guide and assist the building designers, architects and all the other involved in the building construction industry to implement ECBC in real situation and comply with the requirements of ECBC.